TO BE PUBLISHED IN PART-I SECTION 2 OF THE GAZETTE OF INDIA

F. No. A. 33025/52/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 1st November, 2018.

CORRIGENDUM TO NOTIFICATION No. 53/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The endorsement at (1) of Notification No. 53/2018 may be read as “Shri R.V. Iyer, Assistant Director, Mumbai Zonal Unit”. The other contents shall remain same.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri R.V. Iyer, Assistant Director, Mumbai Zonal Unit.
2. The Pr. Director General, Directorate General of Goods & Service Tax Intelligence, West Block-8, Wing No-6, 2nd Floor, R.K. Puram, New Delhi-110066 (Copy of vigilance clearance of the officer is enclosed).
3. PS to MOS(R)/FS/SS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner(Coord)/ Director (Ad.V).
5. Pr. ADG (HRM)-I/ADG (HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
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